

NOTICE

Please take notice that Hon'ble Mr. Justice Rajesh Kumar will not hold Vacation Court on 25-05-2022. Matters listed before His Lordship in Vacation Court dt. 25-05-2022 shall be taken up by Hon'ble Mr. Justice Gautam Kumar Choudhary at 10:30 AM in Court No- 21.

By Order,

Dated the 24th May, 2022
High Court of Jharkhand, Ranchi

Sd/-
(Sanjeev Jha)
Joint Registrar (L&C) I/c

VACATION BENCH CAUSELIST For Wednesday The 25th May 2022

COURT NO. 21

SINGLE BENCH (BENCH ID-24883)

AT 10:30 AM

HON'BLE MR. JUSTICE GAUTAM KUMAR CHOUDHARY

Orders (Withdrawal of Cases)

1 A.B.A./3753/2022 MD SERAJ RANDHIR KUMAR RAKESH RANJAN
fix vide slip vs PINKI KUMARI
THE STATE OF JHARKHAND

INDIAN PENAL CODE, 1860

Orders(with defect)

2 Cr.A(SJ)/369/2022 BINOD HEMBROM PRABHAT KR SINHA RAVI PRAKASH
fixed vide bench slip vs KUMARI RANJNA SINGH
THE STATE OF JHARKHAND

IA NO, 4409/2022 (For Bail)

PREVENTION OF WITCH(DAAIN) PRACTICES ACT

3 Cr.A(SJ)/379/2022 ABDUL SAMAD MD. ABDUL WAHAB MANOJ KR MISHRA
vide slip vs
THE STATE OF JHARKHAND

IA NO, 4450/2022 (For Suspension of Sentence)

CODE OF CRIMINAL PROCEDURE, 1973

4 A.B.A./3459/2022 AMAR KUMAR VIDYARTHI VIPUL DIVYA NAWIN KR SINGH
fix vide slip vs ANURAG KASHYAP
THE STATE OF JHARKHAND SHALAKA SRIVASTAVA
SUPRIYA DAYAL
SURAJ KISHORE PRASAD

DOWRY PROHIBITION ACT, 1961

5 A.B.A./3782/2022 MD MUZAHID AHSAN ALIAS MUJAHID FAIZ UR RAHMAN SANTOSH KUMAR SHUKLA
fix vide slip AHSAN NITISH RANJAN SINHA

DOWRY PROHIBITION ACT, 1961

6 A.B.A./4004/2022 SANJEEV KUMAR RUPESH SINGH PRIYA SHRESTHA
fix vide slip vs JAGDEESH
THE STATE OF JHARKHAND PRAN PRANAY

IA NO, 4418/2022 (For Ignoring the defect)

PREVENTION OF CORRUPTION ACT 1988

7 B.A./4453/2022 CHANDAN BHAGAT ALIAS CHANDAN ALTAMASH KHAN MD. HATIM
fix vide slip ORAON
vs
THE STATE OF JHARKHAND

INDIAN PENAL CODE, 1860

8 B.A./4732/2022 AKRAR ANSARI MD FARUQUE ANSARI SANTOSH KUMAR SHUKLA
fix vide slip vs
THE STATE OF JHARKHAND

INDIAN PENAL CODE, 1860

9 B.A./4739/2022 HARI TIWARI ALIAS DHARMENDRA MD FARUQUE ANSARI SARDHU MAHTO
fix vide slip TIWARI
vs
THE STATE OF JHARKHAND

ARMS ACT,1959

10 B.A./5103/2022 SANAULLAH ANSARI ALTAMASH KHAN MOHUA PALIT
fix vide slip vs
THE STATE OF JHARKHAND

PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT

Fresh Filing (Admission)

11 W.P.(Cr.)/198/2022 BASUKI NAPIT ALIAS BASUKI THAKUR PRAN PRANAY DEVESH KRISHNA
vide B/S vs
THE STATE OF JHARKHAND THROUGH
THE SECRETARY DEPTT OF HOME

IA NO, 4379/2022 (For Early Hearing)

ENCROACHMENT MATTER

12	Cr.M.P./1288/2022 Fixed vide Bench Slip	SHAKUNTALA DEVI vs THE STATE OF JHARKHAND	RAKHI RANI AMRITA KUMARI AKHILESH PRASAD	RAVI PRAKASH
	QUASHING OF ORDER			
13	A.B.A./3187/2022 fix vide slip	TABREJ ALAM ALIAS MD TABREJ ALAM vs THE STATE OF JHARKHAND	RITESH KUMAR	TARUN KUMAR
	INDIAN PENAL CODE, 1860			
14	A.B.A./3203/2022 fix vide slip	NEMU MAHTO vs THE STATE OF JHARKHAND	NITYANAND PRASAD CHOUDHARY	ARUP KR DEY
	INDIAN PENAL CODE, 1860			
15	A.B.A./3224/2022 fix vide slip	SUJIT TETE ALIAS SUJEET TETE vs THE STATE OF JHARKHAND	GAURAV	PRIYA SHRESTHA
	INDIAN PENAL CODE, 1860			
16	A.B.A./3243/2022 fix vide slip	SITAMBER SAHU ALIAS RAMCHANDRA SAHU ALIAS RAMAHENDER SAHU vs THE STATE OF JHARKHAND	RITESH KUMAR	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	WILD LIFE PROTECTION ACT 1972			
17	A.B.A./3402/2022 fix vide slip	ANIL KUMAR ALIAS ANIL MANDAL vs THE STATE OF JHARKHAND	KAUSHAL KISHOR MISHRA	SHAILENDRA KUMAR TIWARI
	CYBER CRIME			
18	A.B.A./3585/2022 fix vide slip	VIJAY SAHU vs THE STATE OF JHARKHAND	GAURAV	NEHALA SHARMIN
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
19	A.B.A./3599/2022 fix vide slip	ABHISHEK KUMAR vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	PRABHU DAYAL AGRAWAL
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
20	A.B.A./3627/2022 fix vide slip	VISHWANATH PRASAD vs THE STATE OF JHARKHAND	RITESH KUMAR	RAKESH RANJAN SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE
	DOWRY PROHIBITION ACT, 1961			
21	A.B.A./3634/2022 fix vide slip	CHUNNU KISKU ALIAS CHUNA MANJHI vs THE STATE OF JHARKHAND	ASHISH KUMAR TEJO MISTRY	VANDANA BHARTI
	INDIAN PENAL CODE, 1860			
22	A.B.A./3737/2022 fix vide slip	BANDHU GOPE vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA ANSHUMAAN DEO	KUMARI RASHMI
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
23	A.B.A./3741/2022 fix vide slip	BASUDEV YADAV vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA ANSHUMAAN DEO	RUBY PANDEY
	MINES AND MINERALS CONCESSION RULES 1960			
24	A.B.A./3814/2022	MANJUR ANSARI ALIAS MANJUR MIYAN vs THE STATE OF JHARKHAND	SHAMMA PARVEEN Md Ayub Ansari	PRIYA SHRESTHA
	INDIAN PENAL CODE, 1860			
25	A.B.A./3830/2022 fix vide slip	MD NASIM vs THE STATE OF JHARKHAND	FAIZ UR RAHMAN	NAWIN KR SINGH
	DOWRY PROHIBITION ACT, 1961			
26	A.B.A./3833/2022 fix vide slip	KALI PRASANNA KUNDU vs THE STATE OF JHARKHAND	AWINASH KUMAR INDRAJIT SINHA SHISHIR SUMAN ANKIT VISHAL ANJALI SINHA RISHAV KUMAR AJAY KUMAR SAH	PRIYA SHRESTHA

IA NO, 4381/2022 (For Ignoring the defect)
INDIAN PENAL CODE, 1860

27	B.A./3857/2022 fix vide slip	HARI TIWARI ALIAS DHARMENDRA TIWARI vs THE STATE OF JHARKHAND	MD FARUQUE ANSARI	V N JHA
	INDIAN PENAL CODE, 1860			
28	A.B.A./3864/2022	JAWAHAR YADAV vs THE STATE OF JHARKHAND	AWINASH KUMAR INDRAJIT SINHA SHISHIR SUMAN RISHAV KUMAR ANJALI SINHA AJAY KUMAR SAH	RUBY PANDEY LAL VIKRAM NATH SHAHDEO ABHISHEK SINHA
	INDIAN PENAL CODE, 1860			
29	A.B.A./3932/2022	SUNITA MURMU vs THE STATE OF JHARKHAND	S P ROY RANJIT KUMAR	SAKET KUMAR
	INDIAN PENAL CODE, 1860			
30	A.B.A./3938/2022	ASHUTOSH KUMAR AGRAHARI vs THE STATE OF JHARKHAND	AWADHESH PANDEY	VINEET KUMAR VASHISTHA
	DOWRY PROHIBITION ACT, 1961			
31	A.B.A./3939/2022	CHANDAN KUMAR vs THE STATE OF JHARKHAND	YOGESH MODI CHAITALI CHATTERJEE SINHA	RAVI PRAKASH
	DRUGS AND COSMETICS ACT,1940			
32	A.B.A./3943/2022	MOHAMMAD ASHRAD JAMAL vs THE STATE OF JHARKHAND	AMIT KUMAR DAS SAURAV KUMAR SAHAY GAURAV PIYUSH SHIVAM UTKARSH SAHAY	SANJAY KUMAR SRIVASTAVA
	INDIAN PENAL CODE, 1860			
33	A.B.A./3956/2022	MUSTAKIM vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	INDIAN FOREST ACT ,1927			
34	A.B.A./3957/2022	PAWAN SINGH ALIAS PAWAN KUMAR SINGH vs THE STATE OF JHARKHAND	HEMANT KR SHIKARWAR SHAURYA PRIYANKA	VINEET KUMAR VASHISTHA
	INDIAN PENAL CODE, 1860			
35	A.B.A./3960/2022	SHAILENDRA SINGH ALIAS SHAILENDRA KUMAR SINGH vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
36	A.B.A./3961/2022	JIBRAIL ANSARI vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	MINES AND MINERALS CONCESSION RULES 1960			
37	A.B.A./3995/2022	JAY KISHOR PRASAD vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	SHWETA SINGH
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			
38	A.B.A./3999/2022	ABHISHEK SINGH vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
39	A.B.A./4001/2022	NANDLAL PRASAD vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	VANDANA BHARTI
	INDIAN PENAL CODE, 1860			

40	A.B.A./4029/2022	MD SHAHARYAR ANSARI vs THE STATE OF JHARKHAND	SURAJ KUMAR ABHISHEK KR SINHA	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	JHARKHAND BOVINE PROHIBITION	OF SLAUGHTER ACT, 2005		
41	A.B.A./4032/2022	KRISHNA PRASAD ALIAS KRISHNA KUMAR vs THE STATE OF JHARKHAND	ASHISH JHA KUMAR NISCHAY	SUNIL KUMAR DUBEY
	INDIAN PENAL CODE, 1860			
42	B.A./4333/2022 fix vide slip	SHYAMUDDIN ANSARI vs THE STATE OF JHARKHAND	MD FARUQUE ANSARI	V N JHA
	ARMS ACT,1959			
43	B.A./4658/2022 fix vide slip	CHANDAN KUMAR vs THE STATE OF JHARKHAND	ALKA KUMARI NILESH KUMAR	VANDANA BHARTI
	COAL MINES (NATIONALISATION) ACT 1973			
44	B.A./4751/2022 fix vide slip	UJJAWAL KUMAR SAHU vs THE STATE OF JHARKHAND	GAURAV	MOHUA PALIT
	CRIMINAL LAW AMENDMENT ACT, 1952			
45	B.A./5049/2022 fix vide slip	CHHOTU BAKHLA vs THE STATE OF JHARKHAND	ALTAMASH KHAN	LILY SAHAY
	INDIAN PENAL CODE, 1860			
46	B.A./5061/2022 fix vide slip	TAUHID ANSARI vs THE STATE OF JHARKHAND	ALTAMASH KHAN	NAVEEN KR GAUNJHU
	EXPLOSIVES SUBSTANCES ACT,1908			
47	B.A./5233/2022 fix vide slip	AJMAT ANSARI vs THE STATE OF JHARKHAND	PINKI KUMARI	SANAT KUMAR JHA
	ARMS ACT,1959			
48	B.A./5277/2022	ANWARUL ANSARI vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL Shambhu Nath Tiwari	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			
49	B.A./5282/2022	MD SAMIM ANSARI ALIAS SHAMIM ANSARI vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL Shambhu Nath Tiwari	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			
50	B.A./5307/2022	NANDAN KUMAR ALIAS PANDIT vs THE STATE OF JHARKHAND	ARUN KR PANDEY	SUDHIR KUMAR MAHTO
	ARMS ACT,1959			
51	B.A./5336/2022	KAUSHAL KUMAR PRASAD ALIAS KAUSHAL BIHARI vs THE STATE OF JHARKHAND	DILIP KR CHAKRAVERTY GAURAV KUMAR RAMESH KUMAR	ASHOK SINGH
	ARMS ACT,1959			
52	B.A./5376/2022	BHAWANI SINGH ALIAS BHAWANI BHUIYAN ALIAS BHAWANI KUMAR vs THE STATE OF JHARKHAND	PAWAN KUMAR SINGH RAMESH KUMAR	VIJAY KUMAR SINHA
	CRIMINAL LAW AMENDMENT ACT, 1952			
53	B.A./5379/2022	KISHAN SAHU vs THE STATE OF JHARKHAND	AWINASH KUMAR INDRAJIT SINHA SHISHIR SUMAN ANKIT VISHAL ANJALI SINHA AJAY KUMAR SAH	KUMARI RASHMI
	ARMS ACT,1959			
54	B.A./5381/2022	EGRAMUL ANSARI vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY	TAPAS ROY PRAMOD KR JHA
	INDIAN PENAL CODE, 1860			

55	B.A./5443/2022	SURESH PANDIT ALIAS SURESH KUMAR vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY SEEMA KASHYAP ROHIT AGARWAL SHAMBHU NATH TIWARI	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	INDIAN PENAL CODE, 1860			
56	B.A./5450/2022	AZAJ ANSARI vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			
57	B.A./5451/2022	MUKESH MAHRA vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL SHAMBHU NATH TIWARI	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			
58	B.A./5454/2022	AFTAB ALAM vs THE STATE OF JHARKHAND	Seema Kumari Singh	VINEET KUMAR VASHISTHA
	INDIAN PENAL CODE, 1860			
59	B.A./5455/2022	ROHIT RAM vs THE STATE OF JHARKHAND	ANUPAM ANAND	ABHAY KR TIWARI
	INDIAN PENAL CODE, 1860			
60	B.A./5457/2022	KALIM ALIAS SAMIR ANSARI vs THE STATE OF JHARKHAND	DILIP KR JAISWAL RITESH KUMAR JAISWAL	SANJAY KUMAR SRIVASTAVA
	INDIAN PENAL CODE, 1860			
61	B.A./5459/2022	MUNSHI SAW vs THE STATE OF JHARKHAND	DILIP KR CHAKRAVERTY RAMESH KUMAR	SNEHLIKA BHAGAT
	INDIAN PENAL CODE, 1860			
62	B.A./5465/2022	MD TAUHID ALIAS RAFAT ALIAS MD TAUHID ALI vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	SARDHU MAHTO
	UNLAWFUL ACTIVITIES (PREVENTION) ACT, 1967			
63	B.A./5471/2022	VIKASH SINGH ALIAS VIKASH KUMAR SINGH vs THE STATE OF JHARKHAND	RABINDRA KR VERMA KRISHNA PRAJAPATI	RAVI PRAKASH
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
64	B.A./5492/2022	RINKU LOHRA vs THE STATE OF JHARKHAND	GAURAV	MOHUA PALIT
	INDIAN PENAL CODE, 1860			
65	B.A./5503/2022	ANUJ DAS vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			
66	B.A./5505/2022	ANUP DAS vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			
67	B.A./5546/2022	SHEETAL TOPPO vs THE STATE OF JHARKHAND	GAURAV	NAWIN KR SINGH
	INDIAN PENAL CODE, 1860			
68	B.A./5549/2022	ASHOK GOPE vs THE STATE OF JHARKHAND	GAURAV	RUBY PANDEY
	INDIAN PENAL CODE, 1860			
69	B.A./5551/2022	TAUSIB ANSARI vs THE STATE OF JHARKHAND	S P ROY RANJIT KUMAR	SUNIL KUMAR DUBEY
	INDIAN PENAL CODE, 1860			

70	B.A./5556/2022	MANISH LAL vs THE STATE OF JHARKHAND	S. K. MURTTY	SNEHLIKA BHAGAT
	STATE EXCISE ACT			
71	B.A./5592/2022	CHANDAN KUMAR SAH ALIAS MUNGERI LAL vs THE STATE OF JHARKHAND	SOURAV KUMAR VIKAS KUMAR	ARUP KR DEY
	INDIAN PENAL CODE, 1860			
72	B.A./5594/2022	BIRBAL ORAON vs THE STATE OF JHARKHAND	RENU BALA	SNEHLIKA BHAGAT
	INDIAN PENAL CODE, 1860			
73	B.A./5596/2022	JUGAL BEHRA vs THE STATE OF JHARKHAND	GAURAV	AZEEMUDDIN
	INDIAN PENAL CODE, 1860			
74	B.A./5600/2022	SAHDEO MANJHI vs THE STATE OF JHARKHAND	RITESH KUMAR	MANOJ KR MISHRA
	PREVENTION OF WITCH(DAAIN) PRACTICES ACT			
75	B.A./5603/2022	RAJ KUMAR MAHTO vs THE STATE OF JHARKHAND	GAURAV	ANUP PAWAN TOPNO
	INDIAN PENAL CODE, 1860			
76	B.A./5606/2022	RAJEN DAHANGA vs THE STATE OF JHARKHAND	RITESH KUMAR	BISHAMBHAR SHASTRI
	ARMS ACT,1959			
77	B.A./5614/2022	CHARKA KUMAR ALIAS SHYAM KUMAR vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	NAVEEN KR GAUNJHU
	INDIAN PENAL CODE, 1860			
78	B.A./5617/2022	DHARMENDRA PRADHAN vs THE STATE OF JHARKHAND	SOURAV KUMAR	NEHALA SHARMIN
	INDIAN PENAL CODE, 1860			
79	B.A./5620/2022	LOVELY SINGH ALIAS LAVELY SINGH vs THE STATE OF JHARKHAND	RAHUL PANDEY	AZEEMUDDIN
	INDIAN PENAL CODE, 1860			
80	B.A./5621/2022	PANDU ALIAS DANDU SANDI PURTI vs THE STATE OF JHARKHAND	RITESH KUMAR	ANUP PAWAN TOPNO
	ARMS ACT,1959			
81	B.A./5623/2022	SAFIULLAH HAQUE ALIAS SAFIULLAH HASMI vs THE STATE OF JHARKHAND	S K UPADHYAY	SNEHLIKA BHAGAT
	INDIAN PENAL CODE, 1860			
82	B.A./5625/2022	NAND KISHORE MISHRA vs THE STATE OF JHARKHAND	MANISH KUMAR ANOOP KR MEHTA	SATISH PRASAD
	PRICE CHITS FUND AND MONEY CIRCULATION ACT.			
83	B.A./5629/2022	DHARMENDRA BHUIYAN vs THE STATE OF JHARKHAND	RAJESH KR SINGH	PRABHU DAYAL AGRAWAL
	INDIAN PENAL CODE, 1860			
84	B.A./5662/2022	AKHTAR ANSARI ALIAS AKTAR ANSARI vs THE STATE OF JHARKHAND	SYED TAFAZZUL SAJID.	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	INDIAN FOREST ACT ,1927			

85	B.A./5667/2022 INDIAN PENAL CODE, 1860	PRATIK SAMAD ALIAS PRATIK ABHISEK SAMAD vs THE STATE OF JHARKHAND	RAJA RAVI SHEKHAR SINGH	PRIYA SHRESTHA
86	B.A./5668/2022 INDIAN PENAL CODE, 1860	CHATUR HEMBROM vs THE STATE OF JHARKHAND	RAJA RAVI SHEKHAR SINGH	VISHWANATH ROY
Admission				
87	Cr.Rev./171/2022 Fixed Vide Slip JUVENILE JUSTICE ACT, 1986	DHRUP KUMAR SAI vs THE STATE OF JHARKHAND	SHIV KUMAR SHARMA MD FARUQUE ANSARI PRITI PRIYAMVADA	ARUP KR DEY
88	Cr.A(Sj)/353/2022 vide slip IA NO, 4301/2022 (For Bail) PREVENTION OF CORRUPTION ACT 1988	AMOD KUMAR vs THE UNION OF INDIA THROUGH CENTRAL BUREAU OF INVESTIGATION	KRIPA SHANKAR NANDA SANJAY KUMAR	PRASHANT PALLAV
89	Cr.A(Sj)/354/2022 vide slip IA NO, 4302/2022 (For Bail) PREVENTION OF CORRUPTION ACT 1988	ANIL KUMAR SINGH vs THE UNION OF INDIA THROUGH CENTRAL BUREAU OF INVESTIGATION	KRIPA SHANKAR NANDA SANJAY KUMAR	PRASHANT PALLAV
90	B.A./4050/2022 fix vide slip ARMS ACT,1959	VIVEK SINGH ALIAS SONU SINGH vs THE STATE OF JHARKHAND	MD. ZAID AHMED RABINDRA NATH CHAURASIA	TARUN KUMAR